

BUSINESS ADVISORY COMMITTEE
(Eighth Lok Sabha)

(Seventy-fourth Report)
(Present on 9-8-1989)

The Business Advisory Committee held a sitting on Wednesday, the 9th August, 1989.

2. The Committee recommend that in order to provide sufficient time for completion of essential items of Government and other business, the House may also sit on Monday, the 14th, Wednesday, the 16th and Friday, the 18th August, 1989.

3. The Committee also recommend that the Calling Attention regarding delay in the implementation of recommendations made in the report of the Wage Boards for Working Journalists and Non-Journalist Newspaper Employees listed for 10th August, 1989 may be taken up during the next week.

4. The Committee further recommend that discussions under Rule 193 on the following subjects may be held on the dates and time shown against each:—

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| (i) Demand for waiver of agricultural loans. | On Friday, the 11th August, 1989. (After Question Hour) |
| (ii) Discussion on the 4th, 5th and 6th Interim Reports and the Final Report of the Kudal Commission of Inquiry regarding Gandhi Peace Foundation and connected organisations laid on the Table of the House on 7 August, 1989. | On Monday, the 14th August, 1989. (At 4 P.M.) |
| (iii) Implementation and monitoring of centrally sponsored/aided schemes, particularly in the matter of utilisation of central assistance for relief on account of natural calamities. | On Wednesday, the 16th August, 1989. (At 4 P.M.) |
| (iv) Further discussion on the atrocities on women. | On Friday, the 18th August, 1989. (At 4 P.M.) |

5. The Committee also recommend that discussion on the Government motion regarding situation arising out of the implementation of Indo-Sri Lanka Agreement may be held during the week commencing Monday, the 14th August, 1989.

NEW DELHI;
August 9, 1989

Sravana 18, 1911 (Saka)

BAL RAM JAKHAR
Chairman,

BUSINESS ADVISORY COMMITTEE